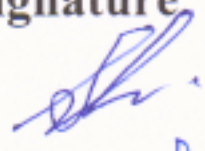
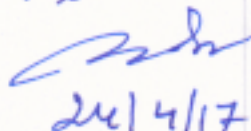


National Company Law Tribunal
Allahabad Bench
Allahabad

CP No.19/Ald/2017
CA No. 30/2017

**ATTENDANCE-CUM-ORDERSHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 24.04.2017.**

NAME OF THE COMPANY: M/S GPL Buildtech Private Limited
SECTION OF THE COMPANIES ACT: u/s 391/394 of the Companies
Act, 1956

Sl. No.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Advocate	Petitioner	
2.	M. K. Bhatt	OL ALD	RO (ALD) & OL ALD	 24/4/17

Order dated 24.04.2017

CP No. 19/Ald/2017 CA No.30/2017 M/s GPL Buildtech Private
Limited

Shri Shahid Kazmi, Advocate for the company petitioner. The OL representing the Central Govt.

Proof of publication made as well as notices served upon the parties concern is filed. The same is taken on record. The OL seeks time for filing affidavit/report on behalf of the Central Govt., office of RD, OL and ROC. The time is granted. It is directed that a copy of report/affidavit of RD be served in advanced to the counsel for the company petitioner.

The matter be called on 12.05.2017


SH. H.P. CHATURVEDI (Judicial Member)